

COURT OF SMALL CAUSES AT MUMBAI
Dhobi Talao, L.T. Marg, Mumbai 400 002.
Tel. No. 022-22088700/22088749
Email- smallcausecourt@yahoo.com

TENDER NOTICE


All concerned are hereby informed that this Office has decided to purchase “28 New Refillable Cartridges for Canon Laserjet Printer Canon LBP 151 dw (A4) Size” from reputed Agency /Service provider /Vendor.

In view of above, the Quotation in the sealed envelope are invited from reputed Agency / Service provider /Vendor addressed to “ The Registrar, Court of Small Causes, Dhobi Talao, Mumbai-400002 for supply of “28 New Refillable Cartridges for Canon Laserjet Printer Canon LBP 151 dw (A4) Size”. At the top of the envelop. the words “Quotation for Cartridges for Canon Laserjet Printer Canon LBP 151 dw (A4) Size” shall be written. They should mention their detailed address, Telephone Nos. Mobile Nos. and e-mail ID, Fax, etc, on the quotation. Moreover they should furnish copies of PAN Number, GST Registration Number, details of services provided to Government Offices and other relevant information. Said quotation shall reach this office on or before Friday the 18th January, 2019 at 2.00 pm,. The quotations received after due date and time will not be entertained.

The Quotations received will be opened by the Hon'ble Committee of this Court in presence of the Agency/Service Provider/Vendor or their representatives.

The Hon'ble Chief Judge of this Court is the Final Authority in this regard.

COURT OF SMALL CAUSES }
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MUMBAI : 3rd January, 2019 }


03/01/19
(N.V. Shah)
Addl. Registrar